CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

REVIEW APPLICATION NO.170/00062 /2016

IN

ORIGINAL APPLICATION NO.872/2014

DATED THIS THE 28th DAY OF FEBRUARY 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

1.The Union of India, By the Secretary, Department of Posts, Dak Bhavan, New Delhi – 110 001.

- 2. The Postmaster General, South Karnataka Region, Bangalore – 560 001.
- 3. The Superintendent of Post Offices,
 Tumkur Division,
 Tumkur 572 101. ...Respondents/ Review Applicants

(By Shri M.V. Rao, Senior Panel Counsel)

VS.

N. Govindaiah,
Aged 58 years,
S/o Late Nanjundaiah,
Marketing Executive,
Tumkur HO – 572 101,
Residing at "Janani", 4th Cross,
D. Devaraj Urs Road,
Saraswathipuram,
Tumkur – 572 105.

...Applicant/Respondent in RA

(By Advocate Shri B. Venkateshan)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. A similar order as in this case has been passed earlier also in OA.No.361/2014 which went to the Hon'ble High Court of Karnataka and vide order in WP.No.200807/2016 dated 20.9.2016 the Hon'ble High Court upheld that order. The same position is obtainable here also. The Hon'ble High Court clearly made in paragraph 6 of the judgement that the contention advanced by the applicant/respondents herein that the appointment for the post of Post Man and Postal Assistant were not by direct recruitment, were by promotion. The court held that the court is unable to appreciate this contention and explained it in detail. We are in respectful agreement with it. Therefore, the Review application lacks merit. Review application is dismissed. No order as to costs.

(PK.PRADHAN) MEMBER(A) (DR. K.B. SURESH) MEMBER(J)

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